

SECURITIES AND EXCHANGE BOARD OF INDIA

CORRIGENDUM TO THE ORDER DATED JUNE 12, 2024 BEARING REFERENCE NUMBER WTM/ASB/CFD/CFD-SEC-2/30416/2024-25 IN THE MATTER OF CORPORATE GOVERNANCE ISSUES IN PTC INDIA FINANCIAL SERVICES LIMITED.

1. SEBI issued an order dated June 12, 2024 bearing reference number **WTM/ASB/CFD/CFD-SEC-2/30416/2024-25** (hereinafter referred to as “**the Order**”).
2. In Para 253 (b) of the Order, the words “*Sanjib Kumar Mishra*” shall be read as “*Rajib Kumar Mishra*”.
3. The Order shall always be read with this Corrigendum.
4. A copy of this Corrigendum shall be served on the entities named in Para 255 of the Order.

PLACE: MUMBAI

DATE: JUNE 12, 2024

**ASHWANI BHATIA
WHOLE TIME MEMBER
SECURITIES AND EXCHANGE BOARD OF INDIA**